

**BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO.02 OF 2024 EZ**

TAPAS KUMAR BAL. ....APPLICANT

- V E R S U S -

STATE OF ODISHA & ORS. ....RESPONDENTS

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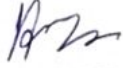
*Amr  
Adar*

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BY THE RESPONDENT NO.14 THROUGH

CUTTACK

DATED:21.01.2025

  
AMITABH MISHRA, ADVOCATE  
ENRL.NO.O-894/2002  
M-9937068659  
E-mail:- palit\_subir02@yahoo.com



BEFORE THE NATIONAL GREEN TRIBUNAL,  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO.02 OF 2024 EZ

TAPAS KUMAR BAL .....APPLICANT

-VERSUS-

STATE OF ODISHA & ORS. ....RESPONDENTS

**REPLY AFFIDAVIT OF THE RESPONDENT NO.14 –**  
**SRI SAI CONSTRUCTIONS TO THE AFFIDAVIT**  
**DATED 18.11.2024 FILED BY THE APPLICANT**

I, Sri Niranjana Sahoo, aged about 44 years, S/o-Rabindra Kumar Sahoo, At-Ghasipura, P.O-Anandapur, Dist.-Kendujhar, Odisha, 758015, do hereby solemnly affirm and state as follows:

1. That, I am the authorised representative of the Respondent No.14 company and being conversant with the facts and circumstances of the present case I am swearing the present affidavit.

2. That, the applicant vide his affidavit dated 18.11.2024 has alleged the following broad points:-

- a. Since it is not clear in what capacity the present deponent has filed the affidavits dated 08.10.2024 and 17.11.2024 and since the vakalatnama filed on

*[Signature]*

**PRADIPTA KUMAR MOHANTI**  
Notary, Cuttack town  
Regd.No-ON-04/1995

Sri Niranjana Sahoo

*[Handwritten initials]*

behalf of the Respondent No.14 – Company has been signed by Sri Gorle Ramesh, both the affidavits dated 08.10.2024 & 17.11.2024 are to be rejected as having been filed by a non-party to the proceedings.

b. The lessee – Respondent No.14 has indulged in mechanical mining which is illegal. The Mining Officer, Keonjhar even though went to the lease site and saw both the machines however, did not seize the machines.

c. The lessee- Respondent No.14 is using Smasan land for transporting the sand causing inconvenience to the villagers for which a complaint was filed by the villagers with the Collector as reported in a news article.

d. No mining lease for sand exists with 10 km radius of the Kusei Sand bed Deogaon.

3. That, it is humbly submitted here that the present deponent is the authorised representative of the Respondent No.14 as per the authorisation dated 20.09.2024. It is in his such capacity of authorised representative of the Respondent No.14 that the present deponent has signed the earlier affidavits dated


*Amr*

*Pradipta Kumar Mohanti*

08.10.2024 and 17.11.2024 and is also signing the present affidavit.

(Copy of the authorisation dated 20.09.2024 is annexed herewith as **Annexure-R14/14**)

4. That, it is further humbly submitted here that the Respondent No.14 has not indulged in any illegal mining and the contentions to the contrary as made in para 4 & 5 by the applicant are stoutly denied. The applicant is put to strict proof of the same in accordance with law. It is submitted that the Junior Mining Officer, Keonjhar namely Sri Suraj Hembram had visited the quarry site of Kusei River bed on 14.11.2024 and carried out an inspection thereon. During such inspection the Junior Mining Officer found everything in order including loading and transit of the mined minerals and therefore went away being so satisfied. Around the time of such inspection the Respondent No.14 had 5 nos. of vehicles ready to transport sand with duly issued transit passes. Further the photographs annexed under Annexure-1 do not relate to the lease area of the Respondent No.14 being outside the boundary co-ordinates and / or are of locations in Jajpur district where the Respondent No.14 does not have the lease. Therefore, the allegations that the Respondent No.14 is using

  
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Pradipta Kumar Mohanty  
Notary

Pradipta  
Kumar

night. The relevant portion is extracted hereinbelow for ready reference of this Hon`ble Tribunal.

*"20. Now, coming to the question of protection of environment and checking of the movement of vehicles during the day time, Mr. Asok Parija, learned Advocate General very fairly stated that there should be restriction of movement of vehicles carrying sands from 7.00 A.M. in the morning till 9.00 P.M. in the night. That apart during the movement of vehicles carrying sand, the sand should be properly covered. No vehicle carrying sand should be allowed during day time from 7.00 A.M. in the morning till 9.00 P.M. in the night. If at all any lessee violates any condition, he/she will be dealt with properly in accordance with law....."*

6. That, as regards the contentions and allegations made in para-6 of the affidavit are concerned the same are emphatically denied by the Respondent No.14 as being false and the applicant is put to strict proof of the same in accordance with law. The Respondent No.14 started mining activities in November 2023 after obtaining all the requisite clearance and approvals and the end of the monsoon season of 2023, such activity continued till March 2024. There was no mining activity by the Respondent No.14 from April 2024 till November 2024 partly due to the monsoon season and due to loss of usability of the road provided

Asok Parija

M

by the Government as per the mining plan. The dispatch register of the Respondent No.14 shows the mining activity carried out by the Respondent No.14. The lessee, in order to facilitate his mining activities, approached the Deogaon Gram Panchayat vide application dated 25.09.2024, seeking alternate land for usage as road since the land originally provide has been used for construction of concrete stairs / steps. The Gram Panchayat, Deogaon vide its resolution dated 02.10.2024 under Agenda No.1 agreed and allowed the usage of Plot No.1203, Khata No.350, Kisam-Rasta by the Respondent No.14 as a road for transporting mined sand from the Kusei river bed. Such, fact was intimated by the Sarpanch, Deogaon Gram Panchayat to the Tahasildar, Ghasipura vide letter no.103 dated 17.10.2024.

(Copy of the application dated 25.09.2024 and letter dated 17.10.2024 are annexed herewith as **Annexure-R14/16 Series**)

(Copy of relevant portion of the dispatch register is annexed herewith as **Annexure-R14/17**)

7. That, subsequently the lessee – Respondent No.14 approached the Managing Committee of Sri Sri Kusaleswar Mahesh, Bije Deogaon, temple seeking grant of a patch of land

PRADIPTA KUMAR MOHANTY  
Notary, Ghasipura, Deogaon  
Regd.No-014/1995

Deogaon  
Ghasipura


Amz  
Nak

belonging to the temple which has been lying unused since long, to use it as road for transport of the mined sand. Such request of the Respondent No.14 was acceded to by the Managing Committee vide its resolution no.19 dated 24.10.2024. The Respondent No.14 thereafter approached the Sub-Collector-cum-Executive Officer, Debottar, Anandpur for confirmation and grant of the aforesaid patch of land belonging to Sri Sri Kusaleswar Mahesh Bije, Nijagaon, vide his application no.991/24 dated 25.10.2024. Such application was considered and approved by the Sub-Collector -cum- E.O, Debottar, Anandpur on certain terms and conditions which were communicated vide his letter no.9634 dated 29.10.2024. Amongst the conditions the condition requiring deposit of Rs.1,00,000/- (Rupees one lakhs) towards advance deposit of two year lease rent has already been complied with by the Respondent No.14 and accordingly Money Receipt No.2725 dated 29.10.2024 has been issued in favour of the Respondent No.14 – lessee.

Arz  
Thur

Arz  
Nijagaon

(Copy of the letter dated 25.10.2024, 29.10.2024 and Money Receipt dated 29.10.2014 are annexed herewith as **Annexure-R14/18 Series**)

  
**PRADIPTA KUMAR MOHANTY**  
Notary, Cuttack Town  
Regd.No-ON-04/1995

8. That, acting on the grant made by the Sub-Collector dated 29.10.2024 as aforesaid, the Tahasildar, Ghasipura directed for demarcation of the patch of land as granted in favour of the Respondent No.14 vide his letter dated 05.11.2024. Such direction was complied with by the concerned Revenue Inspector (R.I) and demarcation was made in the presence of the mining officer – cum- Competent Authority, Anandpur and possession handed over to the Respondent No.14 on dated 06.11.2024 as per the report dated 06.11.2024 along with map.

(Copy of the letter dated 05.11.2024 and report dated 06.11.2024 are annexed herewith as **Annexure-R14/19 Series**)

9. That, the contentions and averment made in the preceding paragraphs establish that the Respondent No.14 has taken pains to seek and obtain on lease, separate patches of land as an alternate to the unusable road which was granted as per the quarry lease and mining plan. It is also emphatically submitted here that the Respondent No.14 has not used the "Smasan" as a road to transport either excavated from the quarry site nor has the Respondent No.14 caused any damaged to the "Smasan" as has been alleged in paragraph-6. The allegations are concocted story

Dinesh Lalwani

Amr  
Ad

PRADIPTA KUMAR MOHANTY  
Notary, Cuttack Town  
Regd.No-ON-04/1995

created to harass the Respondent No.14. Infact, the news article as under Annexre-2 to the affidavit of the applicant alludes to Shri Prakash Kumar Bal as being the one behind such report and grievance petition to the Hon'ble Chief Minister's office. Shri Prakash Bal is none other than the brother of the applicant Shri Tapas Bal and as has been stated by this Respondent in the affidavit dated 18.10.2024 Sri Prakash Bal is actively involved in the illegal mining activities of Shri Tapas Kumar Bal and the action of Sri Prakash Kumar Bal in raising such a grievance is nothing but designed to target and harass the Respondent No.14.

10. That, as regards the contention made in paragraph-7 of the affidavit are concerned the same are denied in toto since the present Respondent has no information of any such F.I.R. In fact the police authorities have also not issued any notice to the Respondent No.14 vis-à-vis such F.I.R. The applicant is therefore put to strict proof of the same in accordance with law.

11. That, it is reiterated here that the entire narratives in the affidavits and counter affidavit as filed by these Respondent No.14 will clearly reveal a story of a private grievance being brought before this Hon'ble Tribunal on frivolous grounds in order to wreck vengeance and settled scores. In his desired to

Pradipta Kumar Mohanti

Pradipta Kumar Mohanti

PRADIPTA KUMAR MOHANTI  
Notary, Cuttack town  
Regd.No-ON-04/1995

wreck vengeance on the Respondent No.14, the applicant has effectively abuse this Hon'ble Forum by bringing vague and unsubstantiated allegations. On the other hand the affidavits filed by the present Respondent No.14 prima facie established that the petitioner and his brother are regular history sheeters having a long and infamous legacy of illegal sand mining.

12. That, it is false to state in paragraph-8 that "there is no other any sand mining lease area exists within 10 k.m radius of the Kusei sand bed Deogaon." In fact 2 nos. of sand quarry via. Dardipal – Kathpali sand quarry (Remal sand bed) and Basantpur sand quarry (Sandhei Sand bed) exists within a distance of approximately 5 k.m from Kusei river bed sand quarry within the Ghasipura Tahasil, itself and both the quarries are presently functioning and operating as per the respective leases granted to them. Furthermore, the wild allegation of the applicant regarding extraction of sand from nearby areas being undertaken by lessee – Respondent-14 are denied as being false. The applicant is put to strict proof of the same in accordance with law.

13. That, the averments which are not specifically denied are hereby denied.

Deogaon  
Kusei

Pradipta  
Kumar

M

**PRADIPTA KUMAR MOHANTI**  
Notary, Cuttack Town  
Regd.No-ON-04/1995

14. That, the Respondent No.14 humbly craves leave to file any further affidavit as may be required in the facts and circumstances of the case.

15. That, the facts stated above are true to the best of my knowledge and belief.

Identified by

Niranjan Sahoo

Advocate  
Amitabh Mishra  
(E-0-894/2002)

Deponent

CERTIFICATE

Certified that due to want of cartridge papers thick and durable plain papers have been used.

Cuttack

Advocate

Date:21.01.2025

For Respondent No.14

Solemnly sworn before me by..... Niranjan Sahoo  
being identified by..... A. Mishra, Advocate  
at Cuttack Town Dated..... 21/01/2025  
P.K. MOHANTY, Notary, Cuttack Town  
Regd. No-ON-04/1995





**TO WHOMSOEVER IT MAY CONCERN**

**Dated:-20<sup>th</sup> September 2024**

We, Kothapally Vijay Mohan Reddy and Mamidala Madhusudhan Reddy are the undersigned, being the Directors of **M/s. Sri Sai Constructions**, having its corporate office located At-#9-9-9/3, Flat No. 303, 3<sup>rd</sup> Floor, Nisarga Residency, Reddy Colony, Champapet, Hyderabad-500059 is authorizing our Manager **Sri Niranjan Sahoo, S/o-Rabindra Kumar Sahoo, At-Ghasipura, P.O-Anandapur, Dist.-Kendujhar, Odisha, 758015**, to sign and file the counter affidavit and other required allied documents pertaining to the legal process on behalf of the company before the Hon'ble National Green Tribunal, Kolkata Bench, Kolkata. This authorization includes signing of documents and representing the company in dealings with cases pertaining to the company in relation to O.A No.2 of 2024/EZ pending before the Hon'ble NGT, Eastern Zone, Kolkata.

1..

*[Handwritten signature]*



2.

*[Handwritten signature]*

TRUE COPY ATTESTED

*[Handwritten signature]*  
ADV

**SRI SAI CONSTRUCTIONS MINING & CIVIL WORKS**

CORPORATE OFFICE : # 9-9-9/3, FLAT No. 303, 3rd Floor, Nisarga Residency, Reddy Colony, Champapet, Hyderabad - 500 059.

Tel : +91-40-24072700, Fax : +91-40-24072599, E-mail : srisai8333@gmail.com

REGD. OFF. : GA Plot No. N/2-54, under Drawing BS No. 136, Flat No. 3, 3rd Floor, Treelet Homes,

Plot No. 868/3040, Khata No. 601, Jandrapally, JRC Village, Nuzvid, Bhadrachalam, Khairatabad, Odisha - 751015

-13- Annexure - RY/15

### TRANSIT PASS DETAILS

Pass No. : A2411100006/2/1 Date & Time : 14-Nov-2024 09:26:32 PM - 15-Nov-2024 03:32:00 AM

1. Book No. : NA

2. Circle Mining Office : KEONJHAR

3. Name of the Quarry/Lease/Source of Auction : KUSEI SAND BED , DEOGAON

4. Name of the Licensee/Lessee/Permit Holder/Auction Holder/Auction Purchaser : GORLE RAMESH ON BEHALF OF SRI SAI CONSTRUCTION , HYDRABAD, TELENGANA

5. CHANDAN Destination : BEHERA , JODA DEOGAON-GHATAGAON-Route: KEONJHAR-JODA

6. Minor Mineral : SAND

7. Permit No. : NA Date : 14-Nov-2024 09:26:32 PM

8. Quantity Permitted (Cum/Tonnes) : 14.00 Cum

9. Measurement of Mineral in Carrier (in meter) : OD15L6608

Length	Breadth	Height
NA	NA	NA

10. Cubic Content (Cum) : 14.00

11. Weight of the Vehicle (Tonnes) Gross : NA Tare : NA

12. Weight of the Mineral : NA

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### TRANSIT PASS DETAILS

Pass No. : A2411100006/2/2 Date & Time : 14-Nov-2024 09:27:56 PM - 15-Nov-2024 03:33:00 AM

1. Book No. : NA

2. Circle Mining Office : KEONJHAR

3. Name of the Quarry/Lease/Source of Auction : KUSEI SAND BED , DEOGAON

4. Name of the Licensee/Lessee/Permit Holder/Auction Holder/Auction Purchaser : GORLE RAMESH ON BEHALF OF SRI SAI CONSTRUCTION , HYDRABAD, TELENGANA

5. CHANDAN DEOGAON-GHATAGAON- Destination : BEHERA , JODA Route : KEONJHAR-JODA

6. Minor Mineral : SAND

7. Permit No. : NA Date : 14-Nov-2024 09:27:56 PM

8. Quantity Permitted (Cum/Tonnes) : 14.00 Cum

9. Measurement of Mineral in Carrier (in meter) : OD34Q4960

Length	Breadth	Height
NA	NA	NA

10. Cubic Content (Cum) : 14.00

11. Weight of the Vehicle (Tonnes) Gross : NA Tare : NA

12. Weight of the Mineral : NA

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### TRANSIT PASS DETAILS

Pass No. : A2411100006/2/3 Date & Time : 14-Nov-2024 09:28:55 PM - 15-Nov-2024 03:34:00 AM

- 1. Book No. : NA
- 2. Circle Mining Office : KEONJHAR
- 3. Name of the Quarry/Lease/Source of Auction : KUSEI SAND BED , DEOGAON
- 4. Name of the Licensee/Lessee/Permit Holder/Auction Holder/Auction Purchaser : GORLE RAMESH ON BEHALF OF SRI SAI CONSTRUCTION , HYDRABAD, TELENGANA
- 5. CHANDAN DEOGAON-GHATAGAON-  
Destination : BEHERA , JODA Route: KEONJHAR-JODA
- 6. Minor Mineral : SAND
- 7. Permit No. : NA Date : 14-Nov-2024  
: 09:28:55 PM
- 8. Quantity Permitted (Cum/Tonnes) : 14.00 Cum
- 9. Measurement of Mineral in Carrier (in meter) : OD09AA4657

Length	Breadth	Height
NA	NA	NA

- 10. Cubic Content (Cum) : 14.00
- 11. Weight of the Vehicle (Tonnes) Gross : NA Tare : NA
- 12. Weight of the Mineral : NA

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### TRANSIT PASS DETAILS

Pass No. : A2411100006/2/4 Date & Time : 14-Nov-2024 09:29:30 PM - 15-Nov-2024 03:35:00 AM

1. Book No. : NA

2. Circle Mining Office : KEONJHAR

3. Name of the Quarry/Lease/Source of Auction : KUSEI SAND BED , DEOGAON

4. Name of the Licensee/Lessee/Permit Holder/Auction Holder/Auction Purchaser : GORLE RAMESH ON BEHALF OF SRI SAI CONSTRUCTION , HYDRABAD, TELENGANA

5. CHANDAN DEOGAON-GHATAGAON- Destination : BEHERA , JODA Route : KEONJHAR-JODA

6. Minor Mineral : SAND

7. Permit No. : NA Date : 14-Nov-2024 09:29:30 PM

8. Quantity Permitted (Cum/Tonnes) : 14.00 Cum

9. Measurement of Mineral in Carrier (in meter) : OD09U9388

Length	Breadth	Height
NA	NA	NA

10. Cubic Content (Cum) : 14.00

11. Weight of the Vehicle (Tonnes) Gross : NA Tare : NA

12. Weight of the Mineral : NA



**OFFICE OF THE SARAPANCH**  
**DEOGAON GRAMA PANCHAYAT, DEOGAON**  
 AT-DEOGAON, PO-KUSHALESWAR, PS-GHASIPURA DIST-KEONJHAR, PIN-758025

ପତ୍ର ସଂ-୧୦୩

ତା-୧୭/୧୦/୨୦୨୪

ପ୍ରାପ୍ତେଷୁ -

ତହସିଲଦାର, ଘସିପୁରା

ବିଷୟ - ସ୍ଥାନୀୟ କୁଶେଇ ନଦୀ ବାଲି ଘାଟ ଠାରୁ ମୁଖ୍ୟ ରାସ୍ତା ପର୍ଯ୍ୟନ୍ତ ବାଲି ପରିବହନ ପାଇଁ Sri Sai  
 Constructions କୁ ଅନୁମତି ।

ମହାଶୟ,

ଅତ୍ର ଗ୍ରା.ପ.ର. ଗ୍ରାମସଭା ବୈଠକ ତା-୦୨/୧୦/୨୦୨୪ରିଖ ଚୂଡ଼ିତ ପ୍ରସ୍ତାବ ସଂ.୧ ଅନୁଯାୟୀ କୁଶେଇ ନଦୀ  
 ବାଲିଘାଟ ଠାରୁ ମୁଖ୍ୟ ରାସ୍ତା ପର୍ଯ୍ୟନ୍ତ ବାଲି ପରିବହନ ନିମନ୍ତେ ଆବଶ୍ୟକତା ଥିବାରୁ ସଂପୃକ୍ତ Sri Sai Constructions  
 ସଂସ୍ଥାର ଆବେଦନ ପତ୍ରକୁ ଗ୍ରହଣ କରି ପୁଖାନୁ ପୁଞ୍ଜ ଭାବରେ ଆଲୋଚନା କରାଗଲା । ତହସିଲଦାରଙ୍କ ତରଫରୁ ପୂର୍ବରୁ  
 ଉଦ୍ଦିଷ୍ଟ ରାସ୍ତା ପୁଞ୍ଜ ନଂ-୧୧୮୯ଟିରେ ପଂଚାୟତ ତରଫରୁ ଏକ କଂକ୍ରିଟ୍ ପାହାଚ ଉକ୍ତ ମାନଙ୍କ ସୁବିଧା ପାଇଁ  
 କରାଯାଇଅଛି । ଯାହାକି ବାଲି ପରିବହନ କଲେ ତାହା ନଷ୍ଟ ହୋଇଯିବ । ତେଣୁ ଉକ୍ତ ସଂସ୍ଥାକୁ ବାଲି ପରିବହନ ନିମନ୍ତେ  
 ଦେଓଗାଁ ମୌଜା ଅନ୍ତର୍ଗତ ଖାତା ନଂ-୩୫୦, ପୁଞ୍ଜ ନଂ-୧୨୦୩ କିସମ-ରାସ୍ତା କୁ ଅନୁମତି ପ୍ରଦାନ କରାଗଲା । ସଂପୃକ୍ତ  
 ରାସ୍ତା ର ରକ୍ଷଣାବେକ୍ଷଣ ର ଦାୟିତ୍ୱ ନିର୍ବାହ ସଂପୃକ୍ତ ସଂସ୍ଥା କରିବେ ଏବଂ ଏହା ଦ୍ୱାରା ସମସ୍ତ ଜନସାଧାରଣ ଉପକୃତ  
 ହୋଇପାରିବେ ।

ଏଥିସହିତ ସଂପୃକ୍ତ ସଂସ୍ଥାର ଆବେଦନ ପତ୍ର  
 ସଂଲଗ୍ନ କରାଗଲା

ଆପଣଙ୍କର ବିଶ୍ୱସ୍ତ  
*Satya Ranjan Mohanty*  
 Sarapanch  
 ଘରପୁରା G.P.

ଦେଓଗାଁ ଗ୍ରାମପଂଚାୟତ

ତା-୧୭/୧୦/୨୦୨୪

ପରିପତ୍ର ସଂ-୧୦୪

ଏହାର ଏକକିତା ନକଲ ଜିଲ୍ଲାପାଳ କେନ୍ଦୁଝର, ଉପଜିଲ୍ଲାପାଳ ଆନନ୍ଦପୁର, ଖଣି ଅଧିକାରୀ ଆନନ୍ଦପୁର ଉପଖଣ୍ଡ,  
 ଉପଖଣ୍ଡ ପୋଲିସ ଅଧିକାରୀ ଆନନ୍ଦପୁରଙ୍କ ସଦୟ ଅବଗତି ଓ ବିହିତକାର୍ଯ୍ୟାନୁଷ୍ଠାନ ନିମନ୍ତେ ପ୍ରେରଣା କରାଗଲା ।

*Satya Ranjan Mohanty*  
 Sarapanch  
 ଘରପୁରା  
 Deogaon G.P.  
 ଦେଓଗାଁ ଗ୍ରାମପଂଚାୟତ

**TYPED COPY OF PAGE NO. 18**

**Letter No.103**

**Dated:17.10.2024**

To,

The Tahasildar,  
Ghasipura

Sub.: - Grant permission to Sri Sai Construction for transport its mined sand trucks from Kusei Sand Sairat to main road.

Sir,

As per the agreement dated 01.10.2024 a meeting was held in the office of the Sarpanch, Deogaon Gram Panchayat, Deogaon for transportation of mined sand vehicles of Sri Sai Constructions from Kusei River sand sairat to main road. On behalf of the Tahasildar a concrete stairs / step has been made for the convenience of the devotees on the said Plot No.1189 on behalf of the retreat. Anything that transport sand will be destroyed. Therefore, permission was given to the Sri Sai Constructions to transport sand under Khata No.350, Plot No.1203, under Deogan mouza. The responsibility of maintenance of the respective roads will be carried out by the concerned department and thereby all the public can be benefitted.

Application letter of Sri Sai Construction

Is attached herewith.

Your's faithfully

(Sarpanch)

(Deogaon, Gram Panchayat)

**Letter No.104**

A xerox copy is forwarded to the Collector, Keonjhar, the Sub-Collector, Anandpur, Mining Officer, Anandpur Sub-Division, Police Station, Anandpur for necessary action.



TYPED COPY OF PAGE NO. 19

C. No.960/24

Date:-25.09.2024

To,

The Sarpanch,  
Deogan, Gram Panchayat,  
Deogaon,

Sub.:- Regarding permission for usage of road for transportation of sand.

Sir,

I am the Manager of Sri Sai Construction. An agreement was executed in favour of Sri Sai Construction with the Government of Odisha from dated 10.07.2023 to 09.07.2028 for sand sairat of Kusei river bed pursuant to an auction. Since one Plot No.1189 the earmarked is adjoining Shani temple the plying of vehicles transporting sand will cause damage to the temple and the approach road alongwith the concrete stairs / steps.

Therefore, I request you, to kindly permit your village road for transport of mined sand truck under Mouza-Deogaon, Khata No.350, Plot No.1203, we would be extremely obliged.

Deogaon

Dated:25.09.2024

Your's Faithfully

(Niranjan Sahoo)

-20-

R14/17  
Annexure - R14/17



DR. P. T. QI  
DIRECTOR, S.M.D. BFD  
PPT-5118  
HC-8605  
5099-04  
D.S. 1606  
1999-04  
1999-04

SRI SHI CONSTRUCTION

Certified that the register is  
containing of 44 (forty four) Pages  
only.

*[Signature]*  
Mining Officer  
Mandya Division  
Karnataka

2023-24

-21-

TOTAL MGR = (3937.50)

Sl. No	TRANSIT PASS NO	DATE	AMOUNT	VEHICLE NUMBER	DRIVER NAME	DESTINATION
1	A 23 112 70040-1-1	24- Nov-23	12.00	OD22J 4191	PADMALACHAN DISUAL	BARTIPADA TEOMI
2	A 23 112 70069-2-1	24- Nov-23	18.00	OD01AP 1088	AJAY DAS	MANKUNDA
3	A 23 112 70069-1-1	24- Nov-23	18.00	OD01AR 3210	BJJAY DASH	MANKUNDA
4	A 23 112 80051-1-1	28- Nov-23	14.00	OD09G 0246	SANAT KUMAR SAHOO	MANKUNDA
NOV. TOTAL =			62.00			
DEC AVAILABLE MGR = 3875 ✓						
5	A 23 120 10094-1-1	01- DEC-23	22.00	OD09Q 9388	SATYABRATA DASH	GOALI
6	A 23 120 20092-1-1	02- DEC-23	18.00	OD09T 9301	SATYABRATA DASH	GOALI
7	A 23 120 30042-1-1	03- DEC-23	18.00	OD22w 2728	SARAJ KU SAHOO	BARTIPADA
8	A 23 120 40041-1-1	04- DEC-23	22.00	OD11T 0838	SK MEHEMUD	BARTIPADA
9	A 23 120 70022-1-1	07- DEC-23	14.00	OD09G 0246	CHANDAN KU BEHERA	ROURKELA
10	A 23 120 70022-2-1	07- DEC-23	18.00	OD09Q 0960	CHANDAN KU BEHERA	ROURKELA
11	A 23 12110094-1-1	11- DEC-23	18.00	OD09Q 8255	NIJANJAN SAHOO	BOLANT
12	A 23 12120072-1-1	12- DEC-23	18.00	OD09Q 0960	CHANDAN BEHERA	BARTIPADA
13	A 23 12140060-1-1	14- DEC-23	14.00	OD09N 0246	KOLANATH BEHERA	GOALI
14	A 23 12180092-1-1	18- DEC-23	16.00	OD04M 6583	BHARAT BHUSHAN DEO	GOLAGHON
15	A 23 12220043-1-1	22- DEC-23	18.00	WB93E 6960	PABITRA KU NANDA	TZEFING
16	A 23 12210128-1-1	24- DEC-23	14.00	OD09C 1114	SANAT KU SAHOO	GOALI
17	A 23 12240030-1-1	24- DEC-23	22.00	OD09A 5522	CHANDAN BEHERA	BARTIPADA
18	A 23 12300139-3-1	30- DEC-23	18.00	OD09Q 9388	CHANDAN BEHERA	KIRIBOR
19	A 23 12300139-2-1	30- DEC-23	22.00	OD15L 6608	CHANDA BEHERA	KIRIBOR
20	A 23 12300139-1-1	30- DEC-23	18.00	OD09V 5957	SANAT SAHOO	KIRIBOR
21	A 23 12300145-1-1	30- DEC-23	16.00	OD09F 6590	REHMANOV BARTIK	ROURKELA
22	12312300147-1-1	30- DEC-23	14.00	OD09G 0246	SANAT SAHOO	GOALI

2023-24

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Sl. No	TRANSIT PASS NO	DATE	DISPATCH (AM)	VEHICLE NUMBER	DRIVER NAME	DESTINATION
23	A 23 12 300 147-2-1	30-DEC-23	18.00	OD090 0960	SANAT KU SAHOO	GUALT
24	A 23 12 300 147-3-1	30-DEC-23	22.00	OD090 1558	BUPHADEV BAPTI	GUALT
25	A 23 12 300 147-4-1	30-DEC-23	18.00	OD09F 0432	CHANDAN BEHERA	ROURKELA
26	A 23 12 300 152-1-1	30-DEC-23	18.00	OD09D 5857	CHANDAN BEHERA	GUALT
		DEC-TOTAL =	896.00			
27	A 24 10 200 71-1-1	02-JAN-24	5.00	OR14R 6035	LIPU RANJAN ROUT	BARBIL
28	A 23 12 3100 50-1-1	02-JAN-24	22.00	WB39EG960	KULAMANTI MEHANTA	KITABURU
29	A 23 12 3100 50-2-1	02-JAN-24	22.00	OD09U 9388	SATYABRATA DASH	KITABURU
30	A 24 01 040 120-1-1	04-JAN-24	22.00	OD09V 5757	SANAT KU SAHOO	ROURKELA
31	A 24 01 040 120-2-1	04-JAN-24	22.00	WB39E 6960	SANAT KU SAHOO	KITABURU
32	A 23 12 3100 35-1-1	08-JAN-24	14.00	OD09C 1114	SANAT KU SAHOO	GUALT
33	A 24 01 0700 60-1-1	08-JAN-24	22.00	OD09V 5757	SANAT KU SAHOO	ROURKELA
34	A 23 12 3100 35-2-1	08-JAN-24	16.00	OD09E 0432	ABHISIT SAA	KITABURU
35	A 24 01 080 185-1-1	09-JAN-24	22.00	OD09V 5757	SATYABRATA DASH	ROURKELA
36	A 24 01 0900 62-2-1	10-JAN-24	16.00	OD09C 1114	SANAT KUMAR SAHOO	GUALT
37	A 24 01 080 123-2-1	10-JAN-24	14.00	OD22J 4191	SANAT KU SAHOO	BARPADA
38	A 24 01 080 123-1-1	11-JAN-24	14.00	OD09C 1114	SANAT KU SAHOO	GUALT
39	A 24 01 0900 62-3-1	11-JAN-24	16.00	OD09W 5455	SANAT KU SAHOO	GUALT
40	A 24 01 080 185-2-1	11-JAN-24	22.00	OD09V 5757	SATYABRATA DASH	ROURKELA
41	A 24 01 092 16-1-1	11-JAN-24	22.00	OD09U 9388	CHANDAN BEHERA	TENSA
42	A 24 01 102 16-2-1	11-JAN-24	22.00	OD15L 6608	SANAT KU SAHOO	TENSA

AVAILABLE MGR - 3479

JAN - 2024

2023-24

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SL NO	TRANSIT PASS NO	DATE	DISPATCH QNTY	VEHICLE NUMBER	DRIVER NAME	DESTINATION
43	A 240 11 02 16 - 3 - 1	11 - JAN - 24	22.00	WB33E 6960	SATVABRATA DASH	TENSA
44	A 240 11 02 16 - 4 - 1	11 - JAN - 24	22.00	OD09T 9901	CHANDAN BEHERA	TENSA
45	A 240 11 02 50 - 1 - 1	12 - JAN - 24	14.00	OD09C 1114	SANAT KU SAHOO	GUALT
46	A 240 11 02 50 - 6 - 1	12 - JAN - 24	22.00	OD09V 5957	CHANDAN BEHERA	ROURKELA
47	A 240 11 02 50 - 2 - 1	12 - JAN - 24	16.00	OD09W 5455	SANAT KU SAHOO	GUALT
48	A 240 11 02 50 - 5 - 1	12 - JAN - 24	22.00	OD09A 1105	CHANDAN BEHERA	ROURKELA
49	A 240 11 02 16 - 1 - 1	12 - JAN - 24	22.00	OD09J 9281	SANAT KU SAHOO	ROURKELA
50	A 240 11 02 16 - 2 - 1	12 - JAN - 24	22.00	OD34P 0105	CHANDAN BEHERA	ROURKELA
51	A 240 11 02 16 - 7 - 1	13 - JAN - 24	16.00	OD09C 1114	SATVABRATA DASH	ROURKELA
52	A 240 11 02 16 - 7 - 1	13 - JAN - 24	6.00	OD09K 7960	SANAT KU SAHOO	AMANDAPUR
53	A 240 11 02 16 - 9 - 1	13 - JAN - 24	22.00	OD09V 5957	DEBENDRA DASH	ROURKELA
54	A 240 11 02 16 - 4 - 1	13 - JAN - 24	22.00	OD09W 8855	CHANDAN BEHERA	ROURKELA
55	A 240 11 02 50 - 9 - 1	13 - JAN - 24	16.00	OD09W 5455	SANAT KU SAHOO	GUALT
56	A 240 11 02 189 - 9 - 1	14 - JAN - 24	16.00	OD09C 1114	SANAT KU SAHOO	ROURKELA
57	A 240 11 02 16 - 5 - 1	14 - JAN - 24	22.00	OD09V 5957	SANAT KU SAHOO	ROURKELA
58	A 240 11 02 16 - 6 - 1	16 - JAN - 24	22.00	OD09V 5957	SANAT KU SAHOO	ROURKELA
59	A 240 10 86 123 - 1 - 1	16 - JAN - 24	18.00	OD09G 0276	SANAT KU SAHOO	BARTPADA
60	A 240 11 02 50 - 4 - 1	16 - JAN - 24	14.00	OD09C 1114	SANAT KU SAHOO	GUALT
61	A 240 11 02 189 - 1 - 1	17 - JAN - 24	22.00	OD09V 5957	SANAT KU SAHOO	ROURKELA
62	A 240 11 02 16 - 8 - 1	17 - JAN - 24	16.00	OD09C 1114	SANAT KU SAHOO	ROURKELA
63	A 240 11 00 51 - 6 - 1	17 - JAN - 24	14.00	OD19 L 9888	SANAT KU SAHOO	ROURKELA
64	A 240 11 02 189 - 2 - 1	17 - JAN - 24	22.00	OD09A 5522	SANAT KU SAHOO	ROURKELA
65	A 240 11 00 51 - 5 - 1	18 - JAN - 24	14.00	OD09C 1114	SANAT KU SAHOO	ROURKELA
66	A 240 11 02 189 - 3 - 1	18 - JAN - 24	22.00	OD05B 29769	CHANDAN BEHERA	ROURKELA
67	A 240 11 00 52 - 1 - 1	18 - JAN - 24	14.00	OR19M 4977	SANAT KU SAHOO	ROURKELA
68	A 240 11 02 189 - 8 - 1	18 - JAN - 24	22.00	OD09A 5522	SANAT KU SAHOO	ROURKELA
69	A 240 11 02 189 - 7 - 1	19 - JAN - 24	22.00	OD09U 9388	CHANDAN BEHERA	ROURKELA
70	A 240 11 02 189 - 5 - 1	19 - JAN - 24	22.00	OD34P 0105	SATVABRATA DASH	ROURKELA
71	A 240 11 80 52 - 2 - 1	19 - JAN - 24	14.00	OD09W 5455	SANAT KU SAHOO	ROURKELA
72	A 240 11 80 52 - 5 - 1	19 - JAN - 24	16.00	OD 16C 6988	SANAT KU SAHOO	ROURKELA
73	A 240 11 60 51 - 3 - 1	19 - JAN - 24	14.00	OD09 AF 2465	CHANDAN BEHERA	BARTPADA
74	A 240 11 30 189 - 6 - 1	19 - JAN - 24	22.00	OR05B 29769	SATVABRATA DASH	ROURKELA

2023-24

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SL. NO	TRANSFER PASS. NO	DATE	DISPATCH QUANTITY	VEHICLE NUMBER	BUYER NAME	DESTINATION
75	A 2401160051-4-1	19-JAN-24	14.00	OR19M4979	CHANDAN BEHERA	BAPIPADA
76	A 2401180052-3-1	19-JAN-24	14.00	OD09B9009	CHANDAN BEHERA	ROURKELA
77	A 2401160051-1-1	19-JAN-24	18.00	OD14K8915	SANAT KU SAHOO	BAPIPADA
78	A 2401190094-1-1	20-JAN-24	22.00	OD09AA5522	SANAT KU SAHOO	ROURKELA
79	A 2401190094-9-1	20-JAN-24	22.00	OD09W8855	SANAT KU SAHOO	ROURKELA
80	A 2401190094-7-1	20-JAN-24	16.00	OD09W5455	CHANDAN BEHERA	ROURKELA
81	A 2401180052-4-1	20-JAN-24	14.00	OD09C1114	CHANDAN BEHERA	ROURKELA
82	A 2401190094-14-1	20-JAN-24	14.00	OR19M4979	CHANDAN BEHERA	ROURKELA
83	A 2401190094-13-1	20-JAN-24	14.00	OP357386	SANAT KU SAHOO	ROURKELA
84	A 2401190173-6-1	20-JAN-24	16.00	OD14K8915	CHANDAN BEHERA	BAPIPADA
85	A 2401180052-6-1	20-JAN-24	16.00	OD09F0432	CHANDAN BEHERA	ROURKELA
86	A 2401190094-2-1	21-JAN-24	22.00	OD1520519	SANAT KU SAHOO	ROURKELA
87	A 2401190094-9-1	21-JAN-24	22.00	OD09V5757	CHANDAN BEHERA	ROURKELA
88	A 2401190094-12-1	21-JAN-24	22.00	OD09H5946	SANAT KU SAHOO	ROURKELA
89	A 2401190094-8-1	22-JAN-24	16.00	OD09E6570	CHANDAN BEHERA	ROURKELA
90	A 2401190094-4-1	22-JAN-24	22.00	OD09V5757	CHANDAN BEHERA	ROURKELA
91	A 2401190094-5-1	22-JAN-24	22.00	OD09AA5522	SANAT KUMAR SAHOO	ROURKELA
92	A 2401190094-11-1	23-JAN-24	16.00	OD09W5455	CHANDAN BEHERA	ROURKELA
93	A 2401190094-6-1	23-JAN-24	22.00	OD1520519	SANAT KU SAHOO	ROURKELA
94	A 2401190173-7-1	26-JAN-24	16.00	OD14K8915	SANAT KU SAHOO	BABJIL
95	A 2401300173-2-1	30-JAN-24	05.00	OR14R6035	SANAT KU SAHOO	BAPIPADA
96	A 2401190173-4-1	31-JAN-24	14.00	OD14K8915	SATYABRATA DAS	ROURKELA

JAN-TOTAL = 1264.00

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25 - 2023-24

Sl. No	TRANSPORT PASS NO	DATE	ORIGIN CITY	VEHICLE NUMBER	BUYER NAME	DESTINATION
	FEB - 2024 AVAILABLE		2215			
97	A2402030253-7-1	04-FEB-24	14.00	OR14R6035	SK MEHEMUD	ROURKELA
98	A2402030253-6-1	05-FEB-24	14.00	OD14K8915	SATYABRATA DAS	ROURKELA
99	A2402030253-1-1	05-FEB-24	18.00	OD09W8855	SANAT KU SAHOO	ROURKELA
100	A2402030253-3-1	05-FEB-24	18.00	OD09C1114	SANAT KU SAHOO	ROURKELA
101	A2402030253-2-1	05-FEB-24	18.00	OD15Z20519	CHANDAN BEHERA	ROURKELA
102	A2402030253-4-1	06-FEB-24	18.00	OD04N6446	SANAT KU SAHOO	ROURKELA
103	A2402030253-5-1	07-FEB-24	14.00	OD09W8855	CHANDAN BEHERA	TENSA
104	A2402030253-1-1	08-FEB-24	18.00	OD09W8855	SANAT KU SAHOO	ROURKELA
105	A2402030125-5-1	09-FEB-24	06.00	OD09FC432	SANAT KU SAHOO	ROURKELA
106	A2402120058-9-1	21-FEB-24	14.00	OD19CG388	CHANDAN BEHERA	ROURKELA
107	A2402030125-4-1	23-FEB-24	18.00	OD15L6608	CHANDAN BEHERA	ROURKELA
FEB - TOTAL =			170.00			

MARCH - 2024 AVAILABLE

108	A2402120058-8-1	31-MAR-24	14.00	OD09G0276	CHANDAN BEHERA	ROURKELA
109	A2402120058-1-1	31-MAR-24	18.00	OD09Q0960	SANAT KU SAHOO	ROURKELA
MARCH - TOTAL			32.00			

AVAILABLE = 203.00

Verified  
M. K. Mishra  
15/03/24


7

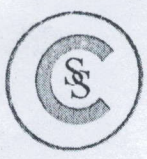
-26-

2024-25

306250

SL-NO	TRANSIT PASS NO	DATE	DISPATCH QTY	VEHICLE NUMBER	BUYER NAME	DESTINATION
1	A 2410160019-16-1	07-NOV-24	6.00	OD09G0276	CHANDAN BEHERA	JODA
2	A 2410160019-15-1	07-NOV-24	6.00	OD09D5856	CHANDAN BEHERA	JODA
3	A 2410160019-18-1	08-NOV-24	12.00	OD09B3721	SANAT KU SAHOO	JODA
4	A 2410160019-17-1	09-NOV-24	12.00	OD09U9388	SANAT KU SAHOO	JODA
5	A 2410160019-13-1	09-NOV-24	12.00	OD15L6608	CHANDAN BEHERA	JODA
6	A 2410160019-14-1	09-NOV-24	12.00	OD09T9301	CHANDAN BEHERA	JODA
7	A 2406080068-4-1	09-NOV-24	14.00	OD09AA9388	SANAT KU SAHOO	ROURKELA
8	A 2410160019-1-1	11-NOV-24	12.00	OD09G0276	SANAT KU SAHOO	ROURKELA
9	A 2410160019-2-1	11-NOV-24	12.00	OD09Q0960	SANAT KU SAHOO	ROURKELA
10	A 2410160019-4-1	12-NOV-24	12.00	OD15Q1558	SANAT KU SAHOO	ROURKELA
11	A 2410160019-5-1	12-NOV-24	12.00	OD15L6608	SANAT KU SAHOO	ROURKELA
12	A 2410160019-6-1	12-NOV-24	6.00	OD34Q4960	SANAT KU SAHOO	JODA
13	A 2411100006-2-1	14-NOV-24	14.00	OD09AA4657	CHANDAN BEHERA	JODA
14	A 2411100006-2-2	14-NOV-24	14.00	OD34Q4960	CHANDAN BEHERA	JODA
15	A 2411100006-2-3	14-NOV-24	14.00	OD09AA4657	CHANDAN BEHERA	JODA
16	A 2411100006-2-4	14-NOV-24	14.00	OD09U9388	CHANDAN BEHERA	JODA
17	A 2411100006-2-5	14-NOV-24	14.00	OD09AA9388	CHANDAN BEHERA	JODA

TRUE COPY ATTESTED  
  
 APV



# SRI SAI CONSTRUCTIONS

Specialist In: Drilling, Blasting & Civil Works  
Plot No. N/2-54 under Drawing BS No. 136, Flat No.3, 3rd Floor, Treelet Homes,  
Plot No.-868/3040, Khata No.691, Jaydev Vihar, IRC Village, Nayapali  
Bhubaneswar, Khordha, Odisha-751015  
GSTIN: 21ABMFS2295L1Z5

ଚଠ ନଂ---୧୯୧୭୨୪

ମାନନୀୟ ଶ୍ରୀଯୁକ୍ତ ଉପଜିଲ୍ଲାପାଳ ଆନନ୍ଦପୁର  
ମହୋଦୟ .....ସମୀପେଷୁ  
ମହାଶୟ,

ଆମେ ଦରଖାସ୍ତକାରୀ ଶ୍ରୀ ନିରଞ୍ଜନ ସାହୁ, Sri Sai Construction ର  
ମ୍ୟାନେଜର ଅଟୁ । ଆମ୍ଭ କମ୍ପାନୀ Kusei Sand Bed, Deogaon ର ନିଲାମଧାରୀ,  
ଖଣି ବିଭାଗ, ଓଡ଼ିଶା ସରକାରଙ୍କର ଅଟୁ । ଉକ୍ତ ନିଲାମର ଯାହାକି ତା ୧୦- ୦୭ -୨୦୨୩  
ଠୁ ୫ ବର୍ଷ ପର୍ଯ୍ୟନ୍ତ ଓଡ଼ିଶା ସରକାରଙ୍କ ସହିତ ଚୁକ୍ତି ହୋଇଅଛି ।

ଦେଓଗାଁ ମୌଜା ର ଖାତା ନଂ ୩୦୯/୭୮ ଏବଂ ପ୍ଲଟ ନଂ ୧୨୯୭  
କିଷମ ବଗାୟତ ଦୁଇ ଏ ୭.୮୦ ଜମି କୁଶଳେଶ୍ୱର ଠାକୁରଙ୍କ ଅଧୀନରେ ଅଛି । ଉକ୍ତ ଜମିଟି  
ଦୀର୍ଘ ଦିନ ହେଲା ଅବ୍ୟବହାର ହୋଇ ପଡ଼ିଅଛି । ଉକ୍ତ ଜମିରୁ ଏ ୦.୩୦ ଡିସିମିଲ ଜମି ଯାହାକି  
ସର୍ବସାଧାରଣ ରାସ୍ତା ପ୍ଲଟ ନଂ ୧୨୦୩ କୁ ଲାଗି ରହି ଅଛି । ଉକ୍ତ ପ୍ଲଟ ନଂ ୧୨୦୩ ରୁ ନଦୀ  
ବାଲି ଶଯ୍ୟା ପର୍ଯ୍ୟନ୍ତ ୭ ମିଟର ଓସାରରେ ବାଲି ଗାଡ଼ି ପରିବହନ ନିମନ୍ତେ ରାସ୍ତା ଭାବରେ  
ବ୍ୟବହାର ପାଇଁ ମନ୍ଦିର କମିଟି ଗୋଟରାଥେ ଅନୁରୋଧ କରିଥିଲୁ । ମନ୍ଦିର କମିଟିର ସଭାପତି,  
ସମସ୍ତ ସଭ୍ୟଗଣ ଓ କୋଠ ତହସିଲଦାର ଆମ୍ଭ ପାର୍ଥନାକୁ ବିଚାର କରି ଅଧିବେଶନ ନଂ ୧୯  
ରେ ତାହାକୁ ପାରିତ କରିଛନ୍ତି । ମନ୍ଦିର କମିଟି ରଖାଥିବା ସର୍ତ୍ତରେ ଆମେ ରାଜି ଅଟୁ ।

ଏଣୁ ଆପଣଙ୍କୁ ବିନୀତ ଅନୁରୋଧ କରୁଛି ଆପଣ ଉକ୍ତ ଜମିକୁ ବାଲି ଗାଡ଼ି  
ପରିବହନ ପାଇଁ ଅନୁମତି ପ୍ରଦାନ କଲେ ଆମେ ଚିରୋଉପକୃତ ହେବୁ ।

ଆନନ୍ଦପୁର  
୨୫-୧୦-୨୪

Niranjan Sahoo  
ଆପଣଙ୍କ ବିଶ୍ୱାସୀ



TYPED COPY OF PAGE NO. 27

**Letter No.991/24**

To,

The Sub-Collector,

Anandpur,

Sir,

I am Sri Niranjana Sahoo, Manager of Sri Sai Construction. Our company is lease holder of Kusei Sand Bed, Deogaon under the Mines Department, Government of Odisha. The said lease period as the agreement with the Government of Odisha is for five year from 10.07.2023.

The Khata No.309/68, Plot No.1296, Area-6.70Acr. land is under Kusaleswar Thakur. The said land is unused for a long period of time. A 0.30dec. of land from the said land adjoining public road Plot No.1203. We requested before the temple committee to use the 7 meter wide road from the said Plot No.1203 to the river sand bed as a road for transporting mined sand. The Chairman of the Temple Committee, all the members and the Koth Tahasildar have considered our request and pass an order under Resolution No.19. We agree with the terms and conditions as made by the Temple Committee.

Therefore, we request you kindly give us permission to transport mined sand in vehicles through the said land.

Anandapur

Dated:25.10.2024

Your's faithfully  
(Niranjana Sahoo)

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OFFICE OF THE SUB-COLLECTOR-CUM-E.O, DEBOTTAR, ANANDAPUR

Letter No. 9634 /Debottar/ Date. 29/X/2024

To

Sri Niranjana Sahoo,  
M/s Sri Sai Construction, Jaydev Bihar, ✓  
Bhubaneswar.

Sub:- Temporary Lease of land, measuring an area of Ac 0.30 out of 6.80 bearing Plot No. 1296 of Khata No. 309/68 Mouza Deogaon.

Sir,

As per Rule-19 of OHRE Manual and Resolution No 19 Dtd.24/10/2024 the Managing Committee of Shree Shree Kushaleswar Mahesh Bije, Deogaon as well as telephonic discussion with Sri Trilochan Naik, Inspector of Endowment, Keonjhar, your application No. 991/24 dtd.25/10/2024 is considered and allowed temporary lease of land on rent basis @50,000/- per year w.e.f. 01.11.2024 to 31.10.2026 for a period of two years with following terms & conditions for the sake of overall development and welfare of the temple Shree Shree Kushaleswar Mahesh Bije , Deogaon.

Conditon:-

1. The plot No. 1296 bearing Khata No.309/68 of an area of Ac 0.30 out of Ac 6.80 only for extension of approach road connecting to plot no 1203 to Kusei Sand Bed, Deogaon .
2. A temporary lease agreement be executed with the undersigned for a period of two years from 01/11/2024 to 31/10/2026. It may be renewed further as per the consideration of the committee.
3. A sum of Rs 1,00,000.00 (Rupees One lakh) to be deposited for two years in advance and the receipt be collected from the Assistant Executive, Shree Shree Kusaleswar Mahesa Bije ,Deogaon.
4. The temporary lease of land is only meant for approach road. It cannot be used for any other purposes.
5. The temporary lease can be cancelled at any point of time by the undersigned without assigning any reason thereof and cannot be challenged any court of law.

Yours faithfully,

*Prasanna Sahoo*  
Sub-Collector-cum E.O Debottar,  
Anandapur  
Executive Officer  
Debottar, Anandapur

Memo No 9635 /Debottar/Date 29/X/2024  
Copy forwarded to Tahasildar, Ghasipura for information and necessary

action with a request to demarcate the land and prepare a trace map for approach road to Kusei Sand Bed, Deogaon .

*Prasanna Sahoo*  
Sub-Collector-cum E.O Debottar,  
Anandapur  
Sub-Collector Cum  
Executive Officer  
Debottar, Anandapur

Received  
Niranjana Sahoo

-29-

Memo No 9636 /Debottar/Date 29/X/2024

Copy forwarded to Assistant Executive, Shree Shree Kusaleswar Mahesa Bije ,Deogaon for information with a direction to receive the consideration money from Sri Niranjan Sahoo, M/s,Sri Sai Construction on proper receipt.

*[Signature]*  
Sub-Collector-cum E.O Debottar,  
Anandapur  
Executive Officer

Memo No 9637 /Debottar/Date 29/X/2024

Copy submitted to the Additional Assistant Commissioner of Endowments, Sub-Collector Office Campus, Sambalpur-768001 for favour of kind information and necessary action.

*[Signature]*  
Sub-Collector-cum-E.O, Debottar,  
Anandapur.  
Executive Officer  
Debottar, Anandapur

Memo No. 9638 /Debottar/Dt. 29/X/2024

Copy submitted to the Inspector of Endowments, Keonjhar for favour of kind information and necessary action.

*[Signature]*  
Sub-Collector-cum-E.O, Debottar,  
Anandapur  
Executive Officer  
Debottar, Anandapur

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**RECEIPT BOOK**

**OFFICE OF THE EXECUTIVE OFFICER DEBOTTAR**

ANANDAPUR, DIST - KEONJHAR

Book No.:

Sl. Receipt No.: 2725

Name of the Person from whom received ଶ୍ରୀମତୀ ମି.ସ. ଶ୍ରୀ ମାତୃ କର୍ମଣ୍ୟୁ

ଶ୍ରୀମତୀ ପ୍ରମିଳା ଦେବୀ

Rupees in words ₹ 100000-00 (ପଚାଶ ହଜାର ଟଙ୍କା ମାତ୍ର)

on what account କୃଷକମାନଙ୍କୁ ଉପକ୍ରମିତ କରାଯାଇଥିବା ପ୍ରାଥମିକ ଶୁଳ୍କ

ଶ୍ରୀମତୀ ମାତୃ କର୍ମଣ୍ୟୁ କୃଷକମାନଙ୍କୁ ଉପକ୍ରମିତ କରାଯାଇଥିବା ପ୍ରାଥମିକ ଶୁଳ୍କ

Date of Receipt - ୩୦/୧୦/୨୦୨୪

୩୦/୧୦/୨୪

Signature of the Receiving Officer

29.10.24

Q



-31- Annexe-RIY/1950es

**OFFICE OF THE TAHASILDAR, GHASIPURA**

Letter No. \_\_\_\_\_/Touzi/Dt.

To

Smt. Sabita Pandit (RI Keshadurapal)  
 Sri Susanta kumar Samal (RI Radhikadeipur)  
 Sri. ~~Susanta Seithy~~ (ARI Ramachandrapur)

Sub: Demarcation of land in favour of Kusei River Sand Bed, Deogaon.

Ref:- Sub-Collector Cum Executive officer /Debottar, Anandapur, memo no 9635/  
 dt 29.10.24.

You are hereby directed to demarcate the land detailed below on dated 06.11.24 at 10a.m in presence of the Mining Officer Keonjhar and report for onward intimation to the Sub-Collector, Anandapur.

**LAND SCHEDULE**

AREA	PLOT NO	KHATA NO	MOUZA
Ac 0.30 out of Ac 6.80	1296	309/68	Deogaon

sd/-

Tahasildar, Ghasipura

Memo No 6389 /Touzi/Dt 05.11.24

Copy to the Mining Officer Cum-Competent-Authority, Anandapur Sub Division, Keonjhar with request to remain present during the time of demarcation.

Tahasildar, Ghasipura

-32-

Memo No /Touzi/Dt

Copy Submitted to the Sub-Collector, Anandapur for favour of kind information with reference to his letter no 9634/Debottar/Dt-29.10.24

sd/ -

Tahasildar, Ghasipura.

Memo No /Touzi/Dt

Copy forwarded to Sri Niranjan Sahoo, M/S Sri Sai Construction, Jaydev Bihar, Bhubaneswar to remain present at spot during the demarcation.

sd/ -

Tahasildar, Ghasipura.

23/23  
ଅଭିଯୁକ୍ତ କର୍ମଚାରୀଙ୍କ କାର୍ଯ୍ୟାଳୟ, କେଶାଦୁରାପାଳ  
ଫିଲିମ୍ ନଂ. 142 / ଡା 06/11/2024

-33-  
3203  
08.11.2024



ପ୍ରାୟତଃ ହେଉଥିବାରୁ, ଲିଖିତରୂପେ ।  
ଭାଗ୍ୟ:- ଡିଭିଜନ-୧ ଓ ଡିଭିଜନ-୨ ଗାନ୍ଧୀପୁର, ଭୁବନେଶ୍ୱର-୯୨୧୫  
ରୂପା- ୦୦.୩୦ ୧ ମାତ୍ର ସମ୍ପର୍କେ ।

ସୂଚନା :- ହେଉଥିବ କାର୍ଯ୍ୟାଳୟ ଉପର ସଂ. ୧୩୮/ଡା ୦୫.୧୧.୨୪ ଓ Sub-collector  
Cum Executive Officer/Deotitar, Anandpur memo No -9635/  
ତା 29.10.24

ଅନୁରୋଧ, ଉପରୋକ୍ତ ବିଭାଗକୁ ସୁଧାବଳ ଆବେଦନ ଆଦେଶ ପରେ ଆପଣ ଡା -  
୦୫/୧୧/୨୦୨୪ ରିମ୍ପରେ ନୌଜା-୧ ଓ ନିମ୍ନ ଉପରୋକ୍ତ ସ୍ଥଳ ଡିଭିଜନ ମିନିଙ୍ଗ  
Officer, Keonjhar ଓ ଉପରୋକ୍ତ ସହକର୍ମୀଙ୍କୁ ଜଣାଇ ଦିଆଯାଉ ।

Tolera

ଘୋଡ଼ା ସାଥୀ ଭୁବନେଶ୍ୱର ୧୨୧୫  
କେଶାଦୁରାପାଳ ୦୦.୩୦ ୧

ବନ୍ଧୁ ବନ୍ଧୁଙ୍କୁ ସହିତ ବିଭାଗ ଓ କାର୍ଯ୍ୟାଳୟ ଆଗରେ

Certified that the demarcation of Plot no. 1296 of Khata no. 309/68 of village Deopur is being reformed in my presence.

Mining Office  
Cump  
Competent Authority  
06/11/24

ଖୋଜିବା ପାଇଁ ।  
Trace map of the applied Plot (ଉକ୍ତ)

ଆବେଦନ କରାଯାଇଛି  
06/11/2024  
REVENUE INSPECTOR  
KESHADURAPAL

- x Debendra Das  
s/o Saratach Das  
Biswanath Pradhan
- x s/o Keland Charan Karmachari  
Santosh Kumar Bal  
s/o Ros Kishore Bal
- x Ranjan Kumar Bal  
s/o Parantika Bal
- x ସତ୍ୟଜିତ ଦାଶ - s/o - sturhan Das
- x B.S. Jit Das - s/o - Gaganendra Das
- x Premananda Karmachari - s/o - Gopinath Charan Karmachari

06-11-2024  
Revenue Inspector  
Radhikadeipur

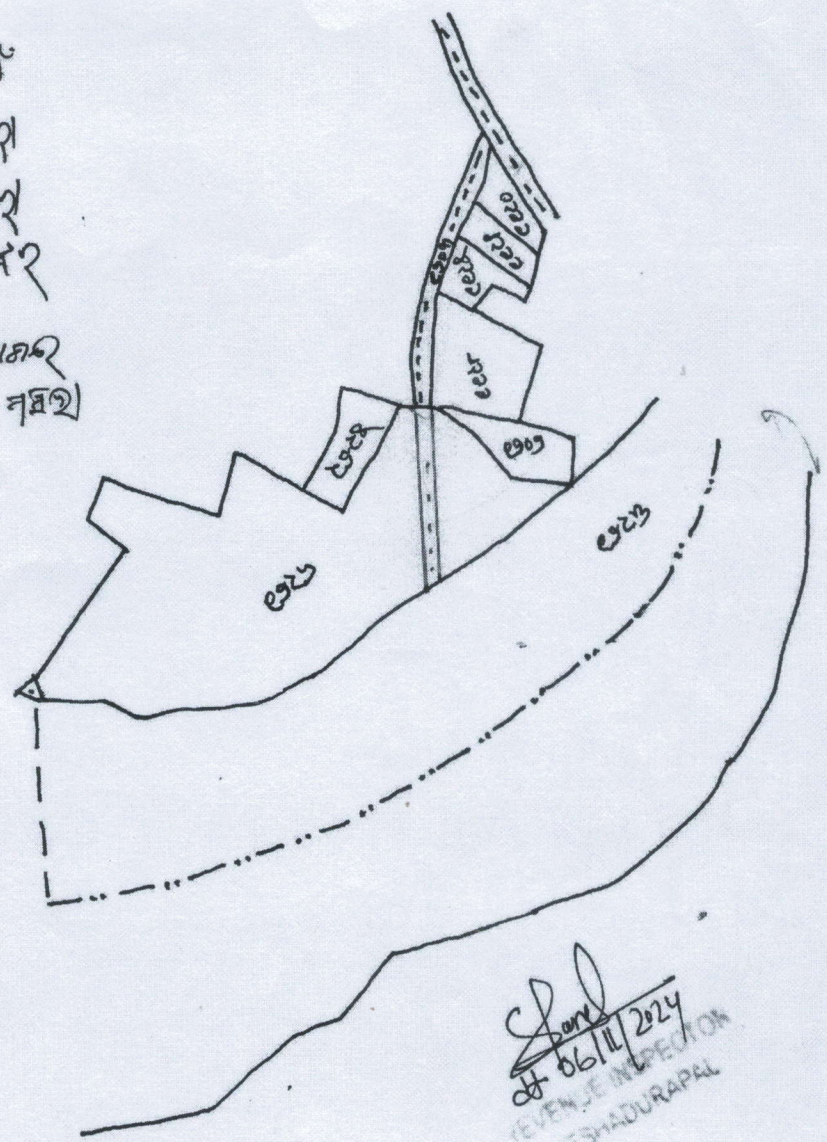
LDMS,

-34-



ମୌଜା :- ଦେବଗାଁ  
 ଥାନା :- ଭବିଷ୍ୟତ  
 ଡେପୁଟି :- ଭବିଷ୍ୟତ  
 ଜିଲ୍ଲା :- କେନ୍ଦୁଝର

ସ୍କେଲ ୧:୨୦ - ୧ ମାପକ  
 ସନ ୧୯୬୪-୬୫ ମସିହା



06/11/2024  
 REVENUE INSPECTOR  
 RADHIKADUIPUR

ଉପସ୍ଥିତି

ମୌଜା ଦେବଗାଁ  
 ଥାନା ଭବିଷ୍ୟତ  
 ପ୍ଲଟ ୧୨୨  
 ଜମିଦାର କମଳାକାନ୍ତ ମହାପାତ୍ର  
 ଉତ୍ତର ୦୫.୩୦ ହେକ୍ଟର  
 ୦୦.୩୦  
 ଉପସ୍ଥିତ ନିମ୍ନଲିଖିତ ଅଞ୍ଚଳକୁ ମାପ କରାଯାଇଛି ।

06/11/2024  
 ARI, Ramachandrapur

06-11-2024  
 Revenue Inspector  
 Radhikaduipur

TRUE COPY ATTESTED

ADV